

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

Read : 1. High Court proceedings of even number dated 07.09.2017
2. Submission dated 20.10.2017 from the person concerned.

ORDER NO. A2-6916/2016

Smt. Sreedevi K., who has been offered appointment as Assistant in the High Court Service as per the High Court proceedings read above, is permitted to join duty on **20.10.2017 F.N.** She is posted to the **M F A Section, High Court.**

She will be eligible for compensatory allowance @ ₹ 1000/-p. m. for attending cause list work.

(By Order)

Lissamma

Lissamma Joseph Murickan
Assistant Registrar(H. G.)

To

The person concerned
The Joint Registrar concerned, High Court.
The Private Secretary to Chief Justice, High Court.
The Public Relations Officer, High Court.
The Assistant Registrar concerned and Chief Librarian, High Court
The Section Head concerned.
The Confidential Assistants to the Registrars, High Court.
The Finance Wing and 'G' (Accounts – II & III) Sections, High Court.
The I.T. Section, High Court (for uploading in website)
The Administrative Records Section, High Court (2 Copies)
The A4 Seat, High Court.
The File / Stock File